

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/11(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SUSHIL KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

For Financial Creditor

Ms. Usha Doshi, Adv.

Ms. Priyanka Gope, Adv.

For RP

Ms. RACHANA AGARWAL-RP

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **14.08.2024**.

**Satyajit Roy  
(Court Officer)**